

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 09.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.410/9/HDB/2020
NAME OF THE COMPANY	Excelex Biopolymers Pvt Ltd
NAME OF THE PETITIONER(S)	Gujarat Ambuja Exports Ltd
NAME OF THE RESPONDENT(S)	Excelex Biopolymers Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the petitioner as well as the respondents appeared. They have filed Joint Memorandum of Withdrawal. By virtue of the said Memorandum the petition stands disposed of.

-sdt

**MEMBER (TECHNICAL)**

-sdt

**MEMBER (JUDICIAL)**

Karim